THE CENTRAL ADMINISTRATIVE TRIBUNAL JAIPUR BENCH, JAIPUR **ORDER SHEET**

APPLICATION NO.: OA 206/2003

Applicant (s) Mahabir Singh

Respondent (s) UOI & Others

Advocate for Applicant (s)	Advocate for Respondent (s)
NOTES OF THE REGISTRY	ORDER OF THE TRIBUNAL
	9.5.2003 Mr. Shiv Kumar, Counsel for the applicant.
	The learned counsel for the applicant says
	that he may be permitted to withdraw this OA with
n entre	liberty to file a fresh OA.
	Consequently, this OA is dismissed as withdrawn
a lotter	with liberty to the applicant to file a fresh OA.
Je send Johnson	ä
Mr. January 1988	